NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

UNDER SECTION

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. CHARLES DARWIN Council for 2nd Respondent of Chiland. 2. K. VISAMARREANON Council for Pethroners from C.

ORDER

Counsel for petitioner present. Counsel for R2 present and filed reply affidavit in relation to the additional rejoinder. He prayed time for submitting arguments. Time extended at request for hearing submissions by both the sides. Put up on 10.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc